

HIGH COURT OF JUDICATURE AT PATNA

Notice for Tender Cancellation

It is hereby informed that the Tender Notice No.- 16/2025 A.D. (Establishment) dated **13.11.2025** for comprehensive AMC (Annual Maintenance Contract) of Twenty Four (24) Canon Photocopier Machines installed at 154, Chhajubagh, Patna, the official Residence of Hon'ble the Chief Justice and different sections in the High Court Premises, is cancelled due to unavoidable circumstances. All those firms who have submitted the bid against the aforesaid tender may collect it during working days from the office of the undersigned.

For any enquiry in connection with collection of bid, participant bidders may contact on 0612-7158777 during working days in office hours (10 AM-5 PM).

Dated: 06/02/2026

Anamika
6/2/26

Registrar (Establishment)
Patna High Court, Patna